

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 45549/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017)

Date : 11-12-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Anil Kumar Mishra, AOR
Mr. Anurag Singh, Adv.
Mr. Pranav S., Adv.

For Respondent(s) Ms. Abha R. Sharma, AOR

Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last opportunity, is granted to learned
counsel for the petitioner to cure the defects pointed out by the
Registry in its office report dated 08.12.2017.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)
COURT MASTER